झन्ततः सफल ही गये कीर मुतक बम्पति डा॰ बी॰ गोविन्दं राखन, जो जनरल होस्पीटस मद्रास का स्वातकोतर छात्न तथा उसकी पत्नी कुष्णावेगी पाये गये।

मद्रास पुलिस से भागे जांच करने तथा आत्महत्या करने के सम्भावित कारणों का पता लगाने का मनुरोध किया गया है।

Violation of Foreign Exchange Regulations by Foreign Companies

9513. SHRI VEKARIA: Will the PR!ME MINISTER be pleased to state:

(a) the names of foreign firms which have been prosecuted in the years 1972-73 and 1973-74 for violation of foreign exchange regulations; and

(b) the action taken against those firms?

TH:: MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRI'HA): (a) During the years 1972-73 and 1973-74 no complaint has been filed in court under the Foreign Exchange Regulation Act by the Enforcement Directorate against any company incorporated outside India.

(b) Does not arise.

दिल्ली में सीमेंड की चुली विकी पर रोक

9514. त्री चन्दू लाल विवाकर : क्या जीवीशिक विकास मंत्री यह बताने की हुपा करेंगें कि :

(क) क्या दिल्ली में सीमेंट की खुली बिकी पर रोक लगादी गई है, धौर

(ख) क्या इस प्रकार की रोक लगाने भीर इट्टाने से चोर बाजारी को प्रोत्साहन निसता हे ?

प्रीयोगिक विकास तथा विकान प्रीट प्रौधी(गक मंत्री (श्री सी० सुझहनव्यन) : (क) धौर(ख): उपलब्ध सीमेंट के समान वि रण का सुनिश्चय करने के लिए दिल्ली प्रशासन ने 16. नवम्बर, 1972 से परमिट प्रणाली लागू कर दी थी जिसके मतर्गत सीमेंट का 90%स्टाक दिल्ली प्रशासन द्वारा दिये गये परमिटों पर स्टाकिस्टों द्वारा बेचा जाता था। मौर शेष 10%छोटे उपभोक्तामों को बिना परमिट के पहले माइये पहले लीजिए के माधार पर बेचा गया था। झब 9-4-74 से दिल्ली प्रशासन ने 10%स्टाक बिना परमिट बेचने की व्यवस्था को वापस ले लिया है जिससे सारा सींमेंट प्रशासन दारा दिये गये परमिटों पर झौर उसने दारा निक्चित दर पर जनता में वितरित किया जा सके।

Investigation into the complaints made by the Maratha's New Deihi Correspondent

9515. SHRI LUTFAL HAQUE: Will the Minister of MOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5658 on the 3rd April, 1974 regarding renewal of Press card of Maratha's New Delhi Correspondent and state:

(a) whether complaints mentioned in the letter dated the 2nd April, 1974 of Maratha's New Delhi Correspondent have been checked afresh by competent investigation authorities; and

(b) if so, the results thereof?

THE DEPUTY MINISTER IN THE HOME OF AFFAIRS MINISTRY (SHRI F. H. MOHSIN); (a) and (b). Convoluints mentioned in the letter dated the 2nd April. 1974, of Shri Chaudhuri Maratha's New Delhi Correspondent were looked into and found not cortect. However, Shri Cnaudhurds accreditation was restored on the 20th April, 1974 on the recommendation of the Central Press Accreditation committee which had taken